

t MONOPOLY TRADING RIGHTS IN ANDAMANS

*449. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that monopoly trading rights in Andaman Islands have been granted to one or two parties and that no one else is allowed to trade there; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) No, Sir. There is no monopoly for trade in Andaman Group of Islands. Trading in Nicobar Group of Islands is regulated under Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation to safeguard the interests of the tribals. The question of trade in Nicobar Group of Islands is at present *sub judice* as a Writ petition has been filed in Calcutta High Court.

SCRUTINY OF "P" FORMS FOR TEACHERS

◆640. PROF. SAIYID NURUL HASAN : Will the Minister of EDUCATION be pleased to state :

(a) whether the applications of teachers of the Central Universities for the grant of a "P" form to enable them to go abroad for conferences, symposia lectures are scrutinised by a committee of officials of different Ministries in the same manner as the applications of the employees of the Central Government ;

(b) if so, when and why this procedure was introduced ; and

(c) whether this procedure is also applicable to the teachers of the State Universities ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :

(a) No, Sir.

(b) and (c) Question does not arise.

fTransferred from the 9th December 1968.

ASSAM YOUTHS UNDERGOING TRAINING IN GUERRILLA WARFARE

◆641. SHRI N. SRI RAMA REDDY : Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that some youths from Assam living in areas bordering Nagaland have joined rebel Nagas for undergoing training in guerilla warfare ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Eleven persons were suspected to have received training from the Naga hostiles in the use of explosives and other sabotage activities. They were all arrested and are in custody. Cases against them are under investigation.

◆642. [Transferred to the 23rd Decern -ber, 1968].

REPORT ON THE AFFAIRS OF BURDWAN UNIVERSITY

*643. SHRI Z. A. AHMAD :

SHRI BHUPESH GUPTA : SHRI BALACHANDRA MENON : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have received any report on the affairs of the Burdwan University after allegations against the Vice-Chancellor of that University were made in the Rajya Sabha recently ; and

(b) if so, what steps have been taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) The University has since forwarded their replies to the audit report for 1965-66 to the State Government and these are under their consideration. Other allegations are also being looked into by the State Government.

POSTING OF CENTRAL RESERVE POLICE IN COAL MINES

*644. SHRI BALACHANDRA ME-NON: SHRI BHUPESH GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of coalmines in West Bengal in which the Central Reserve Police has been posted; and